

DIVISION BENCH  
COURT - II

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/80(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	NARAYAN WIRES PVT LTD VS MODEL INFRATECH PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**  
None.

**ORDER**

1. None appears.
2. The petition has not yet been made IBC compliant. Let the same be done.
3. Registry is directed to issue notice to both the sides by way of speed post and by e-mail and place the tracking information on record.
4. Registry is directed to issue notice to the Official Liquidator, for a Report in this application, by way of speed post and by e-mail and place the tracking information on record.
5. List this matter for further consideration on **19.09.2024**.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

**Ar.**